

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

I.A. 2 /2017 & IA 3/17 with  
TP. No 19/397-398/NCLT/AHM/2016(New)  
C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

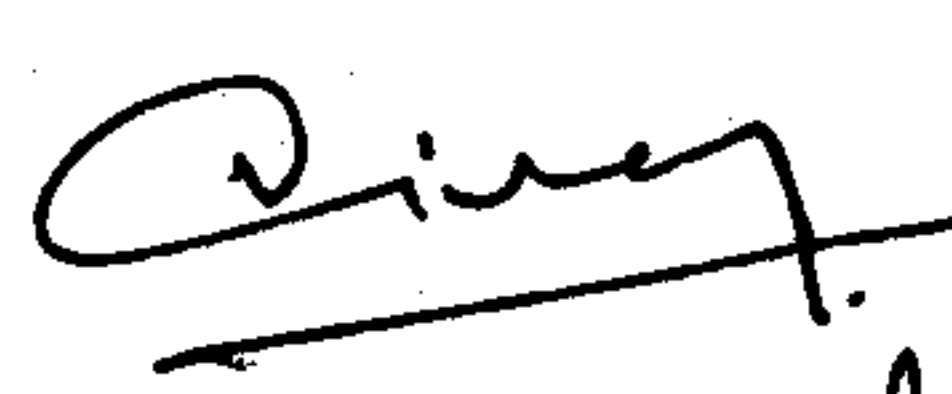
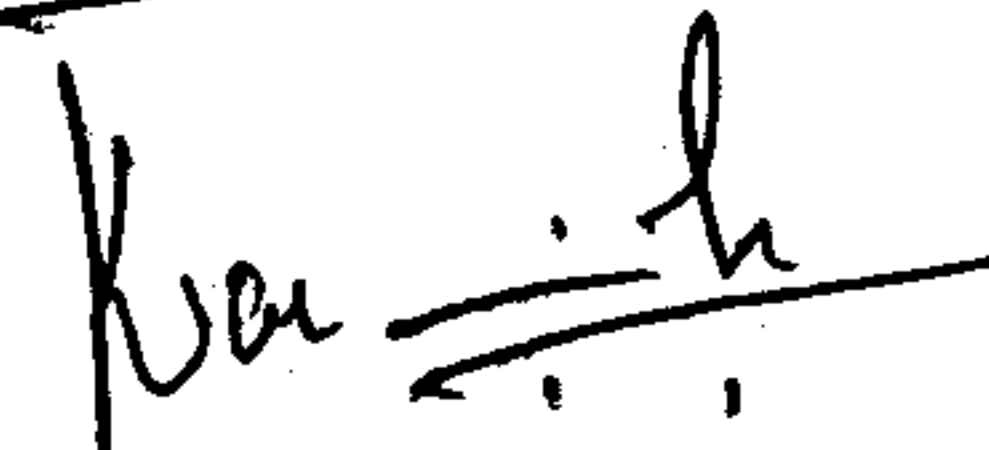

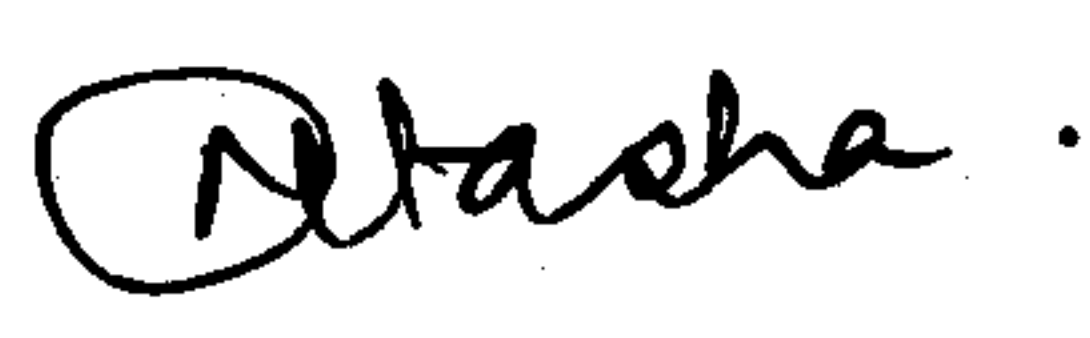
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.  
V/s.  
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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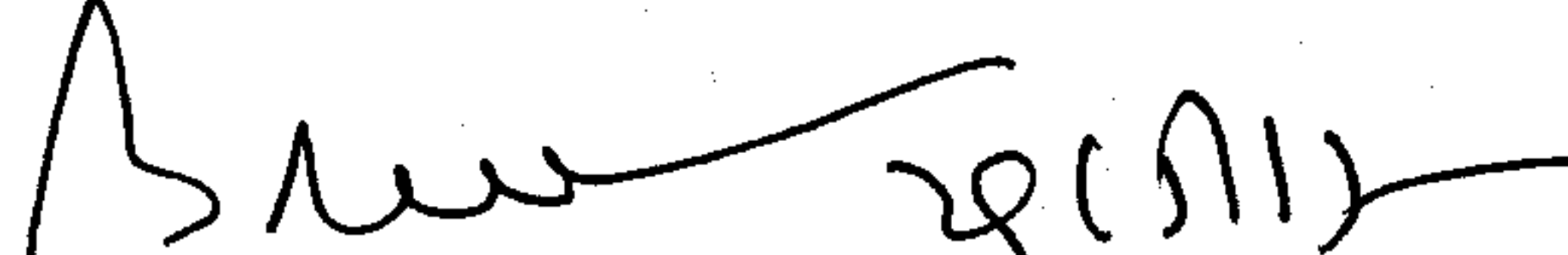
1.	Vinay Bairagra, for M/s. Trivedi & Co. Adv.	Advocate	Petitioner	
2.	Kunal Vaishnav for Pavan Godiawala	"	Org. Petitioner	
3.	Dhruvil G. Merchant for PRATIK Y. JASANI	"	R-4	
4.	NAVIN PAHWA	"	Respondent No. 1-3	

**ORDER**

Learned Advocate Mr. Kunal Vaishnav i/b Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Vinay Bairagra present for Petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Dhruvil Merchant i/b Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for petitioner.

List the matter on 26.07.2017.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this 29th day of May, 2017.